IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (S.J.) No. 50 of 2021

Abhimanyu Sahu .... **Appellant**

Versus

1. The State of Jharkhand
2. Archana Minz ..... **Respondents**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Appellant :Mr. Rajesh Kumar, Advocate
For the State :Mr. N.K.Gaunjhu, A.P.P

02/Dated: 25.03.2021

1. Learned counsel for the appellant shall file requisites of notice under registered cover with A/D as well as under ordinary process, for service upon respondent No.2, at the earliest.

2. If the notices are so filed then office to list the appeal thereafter.

(AMITAV K. GUPTA, J.)

Tarun/